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b

O.A. 150/95

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

copy of order
not filed.

for further
orders.

Patu 28/6 Bench

For hearing

Patu 1/8 Bench

free copy of
the order dt. 2.8.01
given to Mr. A.K. Bose
& sent to the
applicant by post.

Patu 10/8

R. T. V.
S.O.

Order dated 22.6.2001

Counsel have abstained
from attending court work. In order
dated 15.5.2001, at the request
of Shri Bose, time till today was
allowed for filing copy of order
of the Hon'ble Supreme Court, but
no order has been filed. In view
of this time till 29.6.2001 is
allowed.

S. V. M.
Vice-Chairman
28/6

Member (j)

Order dated 29.6.2001

~~It is submitted by the learned
counsel~~

Learned counsel for the petitioner
is absent when called. It is submitted by
Shri A.K. Bose that final order in the cases
referred to in order dated 12.4.2001 has
not been passed by the Hon'ble Supreme Court
and the matter is still pending. In view of
this the matter is posted to 2.8.2001 for
hearing peremptorily. In the meantime Shri Bose
to obtain instructions.

S. V. M.
VICE-CHAIRMAN
28/6
MEMBER (JUDICIAL)

Order dated 2.8.2001

None appeared from the side
of the applicant when called, nor was any
request made for an adjournment.
This is a 1995 matter, where several
adjournments have been given. Heard
Shri A.K. Bose, learned L.R. counsel. The
S.R. is dismissed for default.

S. V. M.
Vice-Chairman
28/6/2001

Member (j)